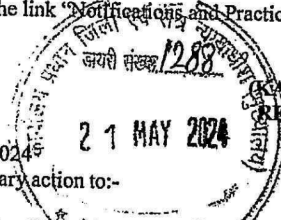


CIRCULAR

It is circulated for information of all concerned that in supersession of the earlier "Guidelines for recording of evidence of vulnerable witnesses in criminal matters", new "Guidelines of the High Court of Delhi for Recording of Evidence of Vulnerable Witnesses" are available on the website of this Court namely www.delhihighcourt.nic.in under the link "Notifications and Practice Directions".



(KANWAL JETI ARORA)
REGISTRAR GENERAL

Endst. No. 386-411 /Rules/DHC/2024

Dated: 20/05/2024

Copy forwarded for information and necessary action to:-

1. The Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
2. The Principal District & Sessions Judge, North-West District, Rohini Courts, Delhi.
3. The Principal District & Sessions Judge, South District, Saket Courts, New Delhi.
4. The Principal District & Sessions Judge, South-West District, Dwarka Courts, New Delhi.
5. The Principal District & Sessions Judge, North District, Rohini Courts, Delhi.
6. The Principal District & Sessions Judge, South-East District, Saket Courts, New Delhi.
7. The Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi.
8. The Principal District & Sessions Judge, New Delhi District, Patiala House Courts, New Delhi.
9. The Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.
10. The Principal District & Sessions Judge, North-East District, Karkardooma Courts, Delhi.
11. The Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
12. The Principal District & Sessions Judge-cum-Special Judge, CBI (PC Act), Rouse Avenue District Court Complex, New Delhi.
13. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi.
14. The Principal Secretary (Law, Justice & LA), Govt. of N.C.T. of Delhi, Delhi Secretariat, I.P. Estate, New Delhi.
15. The President/Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
16. The President/Secretary, Bar Association, Tis Hazari Courts/Patiala House Courts/ Karkardooma Courts/ Rohini Courts/Dwarka Courts/Saket Court Complex.
17. The Member Secretary, Delhi State Legal Service Authority, Patiala House Courts, New Delhi with the request to forward a copy of the Notification/Practice Directions/Circular to the Secretaries of all the eleven District Legal Services Authorities.
18. The Secretary, Delhi High Court Legal Services Committee.
19. The Chairman, District Court Website Committee, Tis Hazari, Delhi for uploading the Notification/Practice Directions/Circular on the website of Delhi District Court.
20. Registrar-cum-Secretary to Hon'ble the Acting Chief Justice.
21. All Registrars/OSDs/Joint Registrars (J) with the request to circulate the same in their respective branches/office.
22. Joint Registrar-cum-P.A. to Registrar General, Delhi High Court.
23. Joint Director (IT) with the request to upload the Circular on the Intranet of this Court.
24. Librarian, Delhi High Court.
25. Private Secretaries/Courts Masters to Hon'ble Judges for kind perusal of Their Lordships.
26. Guard File.

- OTC (Just. Br.)

(SYED QISHAN ALI WARS) 
JOINT REGISTRAR (RULES)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

No. 32671-32801 /Rules/Gaz/2024 Dated 29 MAY 2024

Sub:- Circular No. 116/Rules/DHC, Dated 20.05.2024.

Copy forwarded for information to:-

1. The Chairperson, VWDC, Tis Hazari Courts, Delhi.
2. All the Judicial Officers of Central District, Tis Hazari Courts, Delhi.
3. The AO(J)/Branch In-Charge, General Branch, Library, Tis Hazari Courts, Delhi.
4. The Secretary, Bar Association Tis Hazari Courts, Delhi.
5. The PS/Reader to Ld. Principal District & Sessions Judge (HQs), Delhi.
6. The Website Committee (Hindi/English) Tis Hazari Courts, Delhi.
7. The R&I Branch (Central) for uploading on Layers.

(SHEFALI BARNALA TANDON) 

Addl. Sessions Judge (West)

Link Officer In-Charge, Judicial Branch (Central)

For Principal District & Sessions Judge (HQs)

Delhi